

- (a) The.....State/ Union Territory ‘ Agricultural Produce and Livestock Marketing (Promotion and Facilitation) Act, 2017’ (APLM Act, 2017) circulated by Ministry of Agriculture and Farmers' Welfare, Govt. of India to States/UTs.
- (b) The.....State/Union Territory ‘ Agricultural Produce and Livestock, Contract Farming and Services (Promotion and Facilitation) Act, 2018’ circulated by Ministry of Agriculture and Farmers Welfare, Govt. of India to State/UTs.
- (ii) to examine various provisions of Essential Commodity Act (ECA) and situations that require ECA. To suggest changes in the ECA to attract private investments in agricultural marketing and infrastructure.
- (iii) to suggest mechanism for linking of market reforms with e-NAM, GRAM and other relevant Centrally Sponsored Schemes.
- (iv) to suggest policy measures to (a) boost agricultural export (b) raise growth in food processing (c) attract investments in modern market infrastructure, value chains and logistics.
- (v) to suggest measures to upgrade agri-technology to global standards and improve access of farmers to quality seed, plant propagation material and farm machinery in agriculturally advance countries.
- (vi) to propose any other relevant reforms for transformation of agriculture sector and raising farmers' income.

However, the report of the HPC has not been finalized.

**Affordable access to technology at the
doorsteps of the farmers**

683. SHRI RAJMANI PATEL:
DR. AMEE YAJNIK:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether it is a fact that Government is considering to have affordable access to technology at the doorsteps of the farmers;
- (b) whether it is also a fact that there are now more than 40,000 custom hiring centres across the country, which rent out 2.5 lakh equipments every year; and
- (c) if so, the details thereof?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) to (c) To make available costly and bigger advance farm machinery at the door steps of the fanners on rent basis, Custom Hiring Centres (CHC) are promoted through a dedicated scheme Sub Mission on Agricultural Mechanisation (SMAM); under which subsidy is provided @ of 40% of the project cost to individual farmer upto a project cost of ₹60 lakh and 80% to the group of fanners up to a project cost of ₹ 10 lakh. A special consideration for the farmers of North Eastern Region (NER) is available, 95% subsidy upto a project cost of ₹ 10 lakh is provided to group of NER farmers for establishment of Custom Hiring Centres. For establishment of Hi-tech and Hi-value agricultural machinery CHC, assistance @ of 40% of the project cost to individual farmer upto a project cost of ₹250 lakh is provided.

To address air pollution due to crop burning, a new Central Sector Scheme on 'Promotion of Agricultural Mechanization for *In-Situ* Management of Crop Residue in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi' (CRM) for the period from 2018-19 to 2019-20 has been launched. Under the scheme to establish Custom Hiring of in-situ crop residue management machinery a financial assistance @ 80% of the project cost is provided to the farmers.

The Government has developed and launched Multi lingual Mobile App "CHC-Farm Machinery" which helps the farmers for getting rented farm machinery and implements through Custom Hiring Service Centers (CHC) in their area. As on date, 44,607 CHCs with 1,39,319 Agricultural machinery for renting out are registered on this Mobile app. TOTAL 1,14,461 farmers as users are registered on this Mobile App.

The details of the custom hiring centres established, State/UT-wise, year-wise under SMAM and CRM is given in the Statement-I and II respectively.

Statement-I

Year-wise Nos. of Custom Hiring Centres Established under submission on agricultural mechanisation (SMAM)

State	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	Total
Andhra Pradesh	0	20	100	875	750	918	2663
Arunachal Pradesh	0	0	0	6	1	0	7
Assam	86	0	12	50	0	0	148
Bihar	126	0	271	0	0	0	397
Chhattisgarh	25	0	87	137	732	265	1246
Gujarat	17	8	0	0	0	0	25
Haryana	30	0	0	0	752	225	1007
Himachal Pradesh	3	1	2	3	5	25	39
Jammu and Kashmir	0	0	0	4	17	216	237
Jharkhand	53	45	50	34	100	0	282
Karnataka	2	0	6	35	100	115	258
Kerala	29	0	7	72	129	18	255
Madhya Pradesh	18	22	0	100	85	110	335
Maharashtra	67	38	57	63	97	95	417
Manipur	10	0	0	5	315	0	330
Meghalaya	0	0	0	0	0	0	0
Mizoram	4	10	10	30	27	85	166
Nagaland	13	4	12	30	42	40	141
Odisha	31	0	720	400	450	10	1611
Punjab	34	0	1009	166	0	0	1209

1	2	3	4	5	6	7	8
Rajasthan	65	0	06	238	0	0	303
Sikkim	1	0	6	3	0	10	20
Tamil Nadu	85	99	250	540	1120	435	2529
Telangana	9	0	10	30	0	0	49
Tripura	4	4	0	83	100	100	291
Uttar Pradesh	360	175	706	361	437	810	2849
Uttarakhand	13	13	26	369	60	537	1018
West Bengal	28	60	7	118	79	58	350
TOTAL	1113	499	3348	3752	5398	4072	18182

Statement-II

No of Custom Hiring Centers (CHCs) Established under a new Central Sector Scheme on "Promotion of Agricultural Mechanisation for In-Situ Management of Crop Residue in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi" (CRM)

State	2018-19	2019-20
Punjab	4466	5505
Haryana	1194	1300
Uttar Pradesh	2300	1817
TOTAL	7960	8622

Remunerative price for agricultural produces

684. SHRI VAIKO: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government announced remunerative prices for agricultural produces like rice, wheat, and pulses etc. in the country;